

Annexure 8

Name of the corporate Debtor: Aakar Sales Agency Private Limited

Date of Commencement of CIRP: 01st Sep, 2023

List of creditors as on: 07th Nov, 2023

List of Operational Creditors (Other than Workmen, Employees and Government dues)

(Amount in INR)

Sr. No.	Name of Creditor	Identification No	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC						
1	M/S. MAHAVIR ENTERPRISE Proprietor Mr. TEJAL Y. SHAH.	OC-1	07-10-2023	1,74,17,057	1,74,17,057	Trade Payable (Operational creditor Purchase of Goods)	No	No	No	0.00%	-	-	-	-	-	Applicant to CIRP Process to NCLT
		Total		1,74,17,057	1,74,17,057		-	-			-	-	-	-		
	Total			1,74,17,057	1,74,17,057		-	-		0.00%	-	-	-	-		

Note 1 : M/S. MAHAVIR ENTERPRISE Proprietor Mr. TEJAL Y. SHAH. Is the applicant for CIRP under Under Section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of the Insolvency and Bankruptcy (Application to Adjudication Authority) Rule 2016)

Note 2 : M/S. MAHAVIR ENTERPRISE Proprietor Mr. TEJAL Y. SHAH. Operational Creditor had provided C.R. Coils in various size and quantity to the Corporate Debtor and had issued ten invoices against the Corporate Debtor for the supply of goods amounting to Rs. 1,74,17,057/-.